

**FORM G  
INVITATION FOR EXPRESSION OF INTEREST**

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**RELEVANT PARTICULARS**

1	Name of the corporate debtor	ASTER PRIVATE LIMITED
2	Date of incorporation of corporate debtor	22-05-1998
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad.
4	Corporate identity number / limited liability identification number of corporate debtors	U32204TG1998PTC029457
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No.141/1, Phase-II, IDA, Cherlapally Hyderabad TG 500051 IN
6	Insolvency commencement date of the corporate debtor	19.11.2019
7	Date of invitation of expression of interest	19.11.2020 (N): 15.02.2020 (O)
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detail can be sought by emailing on <a href="mailto:cirp@aster.in">cirp@aster.in</a>
9	Norms of ineligibility applicable under section 29A are available at:	Available at IBBI website ( <a href="http://ibbi.gov.in">ibbi.gov.in</a> ) or Detail can be sought by emailing on <a href="mailto:cirp@aster.in">cirp@aster.in</a>
10	Last date for receipt of expression of interest	04.12.2020 (N) : 20.02.2020 (O)
11	Date of issue of provisional list of prospective resolution applicants	05.12.2020 (N) : 01.03.2020 (O)
12	Last date for submission of objections to provisional list	10.12.2020 (N) : 06.03.2020 (O)
13	Date of issue of final list of prospective resolution applicants	11.12.2020 (N) : 16.03.2020 (O)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.12.2020 (N) : 21.03.2020 (O)
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Detail can be sought by emailing on <a href="mailto:cirp@aster.in">cirp@aster.in</a>
16	Last date for submission of resolution plans	11.01.2021 (N): 20.04.2020 (O)
17	Manner of submitting resolution plans to resolution professional	Mail to <a href="mailto:cirp@aster.in">cirp@aster.in</a>
18	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	03.02.2021 (N) : 02.05.2020 (O)
19	Name and registration number of the resolution professional	IP Naren Sheth IBBI/IPA-001/IP-P00133/2017-18/10275
20	Name, Address and e-mail of the resolution professional, as registered with the Board	Name: IP Naren Sheth Address: 1014, PRASAD CHAMBER, TATA ROA DNO.1, OPERAHOUSE, MUMBAI 400004 e-mail: <a href="mailto:mkindia58@gmail.com">mkindia58@gmail.com</a> <a href="mailto:nvsheth@mkindia.com">nvsheth@mkindia.com</a>
21	Address and email to be used for correspondence with the resolution professional	Address: 2-1813/3/5/A Road No: 1 Opp. SBI Bank, Czech Colony, Sanath Nagar, Hyderabad, Telangana 500081 e-mail: <a href="mailto:cirp@aster.in">cirp@aster.in</a>
22	Further Details are available at or with	Detail can be sought by emailing on <a href="mailto:cirp@aster.in">cirp@aster.in</a>
23	Date of publication of Form G ( Fresh )	19.11.2020

**Note:** Legends used in the Form-G: N – New and O - Original

Signature of the Resolution Professional: IP Naren Sheth  
Registration Number of the Resolution Professional  
IBBI/IPA-001/IP-P00133/2017-18/10275

Registered Address of the Resolution Professional:  
1014, PRASAD CHAMBER, TATA ROA DNO.1,  
OPERAHOUSE, MUMBAI 400004

Date: 19 November 2020

Place: Mumbai

For (Name of the Corporate Debtor): Aster Private Limited.

**Disclaimer:** Above mentioned dates are subject to the NCLT approval. For more details, contact to Resolution Professional.

**Size: 8x18**